

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3533  
ANSWERED ON:24.08.2011  
NEW GUIDELINES FOR ALLOCATION OF COAL BLOCKS  
Ramkishun Shri

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government has formulated new guidelines for allocation of coal blocks for specified end use including underground coal gasification;
- (b) if so, the salient features of the same; and
- (c) the benefits likely to be accrued therefrom?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a): With a view to bring in more transparency in the allocation of coal blocks, a system of allocation of coal blocks for specified end uses through auction by competitive bidding has been introduced by way of amendment of the Mines & Minerals (Development & Regulation) Act, 1957. New guidelines for allocation of coal blocks have not been formulated by the Government so far.

(b) & (c): Do not arise in view of reply given at (a) above.